

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4898  
ANSWERED ON:23.04.2015  
ALLOTMENT OF COALFIELDS  
Chinnaraj Shri Gopalakrishnan

**Will the Minister of COAL be pleased to state:**

(a):whether, it is true that the Government of Tamil Nadu has requested the Union Government to allot three coalfields in Odisha to supply exclusively for Tamil Nadu Electricity Board for power generation projects in Tamil Nadu;

(b): is so, the details thereof; and

(c): the action taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE(I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)to(c): Tamil Nadu Generation and Distribution Corporation Limited had applied for the allotment of Gare Palma Sector II in the State of Chattisgarh and Mahanadi & Machchhakata coal blocks in the State of Odisha against the Notice Inviting Application (NIA) dated 18-02-2015 under the provisions of Coal Mines

(Special Provisions) Act, 2015 and the Rules made thereunder. Tamil Nadu Generation and Distribution Corporation Limited has not been allotted any coal blocks against the said NIA.

However, one coal block namely Chandrabila in the State of Odisha has been allotted to the State of Tamil Nadu.